NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/288/ (IB)/2017

NAME OF THE PETITIONER(S) : JANKI CORP LTD

NAME OF THE RESPONDENT(S) : SRI MADURAI MEENAKSHI AMMAN STEEL RE ROLLING

MILL INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

S. SUPLESH

J-SRINNASARAUHAVAN AND ASSOCIATE S. Soures 17

ORDER

Counsel for petitioner present and submitted that he has instructions to withdraw the petition. Prayer is granted. The petition is dismissed as withdrawn and to this effect, the counsel has made endorsement in the petition.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

bc

